

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 998 OF 2018 IN  
APPEAL NO. 301 OF 2018**

**Dated: 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Indian Railways, Government of India** **...Appellant(s)**  
**Tata Power Company Limited** **...Respondent (s)**  
**Versus**  
**& Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Melcolm Desai. for R-1

Ms. Krishna Dayama  
Mr. Aditya Aay  
Mr. Varun Pathak for R-2

**ORDER**

List IA No. 998 of 2018 for further hearing on **21.10.2019 at 02:30**  
**p.m.** as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

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